

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**I.A. Nos. 1003 & 1004 of 2020**

**IN**

**Company Appeal (AT) (Insolvency) No. 1036 of 2019**

**IN THE MATTER OF:**

**Vinay Tambi, Partner  
M/s. Taruchaya Colonizers LLP**

**...Appellant**

**Vs.**

**Khandelwal Buildcon Pvt. Ltd. & Anr.**

**...Respondents**

**Present: For Appellant: - Mr. Hemant Kothari, Advocate.**

**For Respondents: - Ms. Ankita Chaudhary Rathi, Ms.  
Archana Pathak Dave and Mr. Deeparha Talwar,  
Advocates.**

**O R D E R**

**12.03.2020—** No case has been made out to pass any further order. If the order has not been complied, it will be open to the parties to move appropriate application.

I.A. Nos. 1003 & 1004 of 2020 stand disposed of.

[Justice S.J. Mukhopadhaya]  
Chairperson

(Justice Bansi Lal Bhat)  
Member(Judicial)

(Justice Venugopal M.)  
Member(Judicial)

Ar/G